

DIVISION BENCH

O-122

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/500(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd March, 2021, 10:30 A.M

Name of the Company	TATA INTERNATIONAL METALS LTD. Vs. MAURIA UDYOG LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Sidhartha Sharma, Adw
2. Ms. Ujjwini Chatterjee, Adw
3. Ms. Shalini Basu

Adw
for OC

Basu
22/03/21

Refugee Sub

Sd

} For
CD

Refugee Sub

Sd

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Appearances:

For the Operational Creditor

Mr. Sidhartha Sharma, Advocate
Ms. Ujjaini Chatterjee, Advocate
Ms. Shalini Basu, Advocate

For the Corporate Debtor

Mr. Rupayan Deb, Advocate

ORDER

Ld. Counsel for the parties present.

Mr. Rupayan Dey, Ld. Counsel for the Corporate Debtor submits that they tried to arrive at settlement in the matter and that the matter be not taken up for hearing today.

In the interest of justice, one last opportunity is granted to arrive at settlement in the matter within a period of 10 days from today.

List the matter on **19.04.2021** for reporting settlement in the absence of which, matter shall be taken up for disposal on that date.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)